

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 3669/2012

New Delhi, this the 27th day of April, 2016

**Hon'ble Mr. P.K. Basu, Member (A)
Hon'ble Dr. Brahm Avtar Agrawal, Member (J)**

Purvendra Kumar
S/o Shri M.P. Agnihotri,
Aged 53, Years
R/o Co Shri T.K. Agnihotri
19/12, Railway Colony, Ksihanganj, Delhi-110007. Applicant

(By Advocate : Mr.K.K. Patel)

Versus

1. Union of India
Through:
General Manager Northern Central Railway , Allahabad
2. Divisional Railway Manager,
Northern Central Railway, Allahabad.
3. Divisional Personnel Officer,
Northern Central Railway,
Northern Central Railway, Allahabad.
4. Shri Shrinath
Office Superintendent
Posted under Sr.Section Engineer
Northern Central Railway
Shikohabad
5. Shri J.P. Varshney,
Office Superintendent
Posted under Sr. Section Engineer
Aligarh
6. Shri Ram Lakan
Office Superintendent
Posted under AEN, HQ,
Northern Central Railway,
Allahabad, UP.

7. Shri R.S. Gupta
Office Superintendent
Posted under Asstt. Section Engineer
Northern Central Railway
Allahabad, UP.

8. Shri Lakhpal Singh
Office Superintendent
Posted under PWI,
Northern Central Railway
Mainpuri, UP .. Respondents

(By Advocate : None)

ORDER (ORAL)

Hon'ble Mr. P.K. Basu, Member (A)

Learned counsel for the applicant states that the prayer of the applicant in this OA was for promotion to the post of Office Superintendent from the dates, the juniors and the employees not belonging to Clerical Grade have been promoted to the said posts, which has been done by the respondents vide their order dated 20.05.2013. Therefore nothing survives in this OA and accordingly, the same stands disposed off. No costs.

(Dr. Brahm Avtar Agrawal)
Member (J)

(P.K. Basu)
Member A

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**Central Administrative Tribunal
Principal Bench, New Delhi**

CP No.96/2015
In
OA No. 4726/2014

New Delhi, this the 25th day of April, 2016

**Hon'ble Mr. P.K. Basu, Member (A)
Hon'ble Dr. Brahm Avtar Agrawal, Member (J)**

Jitendra Narain
S/o Late Rabindra Narain,
R/o Govt. Quarter, 36 Ashoka Road,
New Delhi Applicant

(By Advocate : Mr.M.K. Bhardwaj)

Versus

UOI & Ors. Through:

1. Sh. Anil Goswani,
Secretary,
Ministry of Home Affairs,
North Block, New Delhi
2. Sh. Raksh Kumar Singh,
Joint Secretary(UT)
Ministry of Home Affairs
Govt. of India, North Block
New Delhi.
3. Sh. D.M. Sapolia
Chief Secretary,
Govt. of NCT of Delhi,
New Secretary, I.P. Estate, New Delhi.
4. Sh. Anindo Majumdar,
Principal Secretary (Services)
Govt. of NCT of Delhi,
New Secretariat, I.P. Estate,
New Delhi. Respondents

(By Advocate : Mrs.Avnish Ahlawat with Mr.N.K. Singh,
Mr. Rajeev Kumar)